

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 01
IA No. 126/JPR/2024
IA No. 127/JPR/2024
CP No. (IB)- 18/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

Srei Equipment Finance Ltd. Financial Creditor/Applicant

Versus

Worldwide Machinery Solutions Pvt. Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Anirban Bhattacharya, Adv.
For the Respondent : Shivangshu Naval, Adv.
Akanksha Noval, Adv.

ORDER

IA No. 126/JPR/2024, IA No. 127/JPR/2024

These applications have been filed by the Respondent. Reply has been filed and copy of the same has been furnished to the learned counsel for the Respondent. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List these IAs on 21.05.2024.

List the matter on 21.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 22, 2024